

linked bonus to Def.

Production workers (SI)

SHRI GEORGE FERNANDES:
rose.

MR. DEPUTY SPEAKER: I am
not allowing you, Sir. No.

THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(SHRI C. P. N. SINGH): rose.

(Interruptions)**

MR. DEPUTY-SPEAKER: I am
not permitting anybody. I am not
permitting you. Whatever he says
will not go on record. Whatever hon.
friends say will not go on record. I
am not permitting you. I have said
I am not (Interruptions)**

MR. DEPUTY-SPEAKER: Please
sit down. (Interruptions)** I have
said I am not allowing.

13.28 hrs.

STATEMENT RE. GRANT OF PRO-
DUCTIVITY LINKED BONUS TO
THE WORKERS OF DEFENCE
PRODUCTION ESTABLISHMENTS

THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(SHRI C. P. N. SINGH): Mr. Speaker
Sir.

The Government have accepted the
scheme for grant of Productivity
Linked Bonus to the workers of De-
fence Production Establishments
which would be applicable to the
productivity of the Financial Year
1979-80 and for which the first pay-
ment would be made by October 1980.
As a token of appreciation of the
employees' representatives accepting
the scheme for payment of bonus
linked with productivity, it has also
been decided to make an ad-hoc pay-
ment equal to fifteen days' wages
during the current financial year.
Formal orders have been issued.

Proposals for grant of bonus to
other categories of civilian workers in
Defence Establishments are separately
under consideration.

SHRI NIREN GHOSH (Dum Dum):

**Not recorded.

I have to move a motion against the
Deputy Speaker. That is the position
to which you are driving us.

MR. DEPUTY SPEAKER: Now
Bills to be introduced. Mr. Shiv
Shankar.

(Interruptions)**

MR. DEPUTY-SPEAKER: I am
not permitting anybody to intervene,
in the conduct of the business. Let
all these things not go on record. Do
not note it. Mr. Shiv Shankar. Only
Mr. Shiv Shankar's introduction will
go on record.

(Interruptions)**

COMPANY SECRETARIES BILL*
13.30 hrs.

THE MINISTER OF LAW, JUS-
TICE AND COMPANY AFFAIRS
(SHRI P. SHIV SHANKAR): Sir, I
beg to move for leave to introduce a
Bill to make provision for the regu-
lation and development of the pro-
fession of Company Secretaries.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill to make provision for
the regulation and development of
the profession of Company Secre-
taries."

The motion was adopted.

SHRI P. SHIV SHANKAR: I intro-
duce the Bill.

MR. DEPUTY-SPEAKER: Now
Mr. Shankaranand.

(Interruptions)**

MR. DEPUTY-SPEAKER: This
will not go on record. Anybody's
speaking other than on the business
will not go on record.

(Interruptions)**

**Not recorded.

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